

(b) whether the policy of Government is to provide job to one member of each family of those farmers whose lands have been acquired; and

(c) if so, the time by which they are likely to be provided jobs and details in this regard?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) to (c). There were 851 land-losers in the context of land acquired for IFFCO, Aonla Project. Out of these 715 were eligible for employment and 191 have been provided employment. In addition, about 100 land-losers have been given jobs intermittently on temporary basis.

In accordance with the State Government guidelines, IFFCO has given preference to land-losers for employment. For unskilled jobs, the recruitment is made from among the land-losers only. Recruitment rules have been relaxed for them. Further, land-losers with some education are being trained to get opportunities for being employed on semi-skilled jobs.

A number of development and other works have been undertaken by IFFCO in collaboration with State/District administration so that employment opportunities might further improve for land-losers

Quota for All India Permits

6753. SHRI RAJVEER SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Union Government propose to allot to certain quota of All India Permit to the State Governments for plying passenger buses;

(b) if so, the criteria followed for such allocation;

(c) the number of such permits allotted to Government of Uttar Pradesh during 1989;

(d) whether any quota has been reserved for Scheduled Castes and Scheduled Tribes; and

(e) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHAN): (a) and (b) There is no quota for issue of All India Permits for the State Governments. The All India Permits are issued by the State Transport Authorities in accordance with the provisions of sub-sections (9) and (10) of Section 88 of Motor Vehicles Act, 1988.

(c) Does not arise.

(d) No, Sir.

(e) Does not arise.

Districts Selected by National Technology Mission for Development of Integrated Drinking Water Supply Projects in Uttar Pradesh

6754. SHRI RAJVEER SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of districts selected by National Technology Mission for the development of integrated drinking water supply projects in Uttar Pradesh;

(b) if so, the names of these districts;

(c) whether a programme has been launched for the actual realisation of this objective; and

(d) if so, the progress made so far in the implementation of this programme?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) and (b) Four districts namely Mirzapur, Agra, Unnao and Sultanpur have been taken up under the National Drinking Water Mission for the development of Integrated drinking water supply projects in Uttar Pradesh.

(c) Yes, Sir.

(d) Against the schemes approved under the detailed project reports of these districts for estimated cost of Rs. 18.18 crores, 13.21 crores have been released so far. The expenditure reported February, 1990 is Rs. 12.62 crores.

Funds to Madhya Pradesh for Extensive Dairy Development

6755 SHRICHHABIRAMARGAL: Will the Minister of AGRICULTURE be pleased to state

(a) whether Government propose to provide special financial assistance to Madhya Pradesh for extensive dairy development.

(b) if so, the details thereof.

(c) whether Government have signed an agreement with Denmark for dairy development; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) and (b). Madhya Pradesh is already covered under the dairy development programme known as Operation Flood, since 1980. The project covers 29 districts of the State. 3814 village level dairy cooperative societies with a farmer membership of 1.5

lakhs have been organised in the State till December, 1989. National Dairy Development Board has released a sum of Rs. 3954.26 lakh (provisional) since inception of the project till March 1990, for implementation of the programme.

However, for financing projects under Operation Flood III, individual milk unions are required to submit Sub-Project Investment Proposals (SPIP) to the National Dairy Development Board (NDDDB). NDDDB has not received such proposals from individual milk unions in Madhya Pradesh except from Ujjain milk union.

Assistance for purchase of milch cattle is given to target group under Integrated Rural Development Programme (IRDP) also, in all States/UTs in Madhya Pradesh during 1989-90 (up to Feb., 1990), 37597 families have been provided milch cattle under this programme.

(c) No, Sir.

(d) Does not arise.

Development of Mandis

6756 SHRICHHABIRAMARGAL: Will the Minister of AGRICULTURE be pleased to state

(a) the amount sanctioned as Central grant during 1989-90 for the development of small mandis,

(b) whether project-reports for development of eleven major mandis are still pending for clearance by Union Government; and

(c) if so, the details thereof and when these are likely to be cleared?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):